

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH : LUCKNOW.

O.A. NO. 134/91(L)

D.Goswami.

versus.

Union of India and
others

Dated: 19.9.91.

Hon'ble Mr. Justice U.C.Srivastava, V.C.

Hon'ble Mr. A.B.Gorthi, A.M.

None appears for the applicant.

On a perusal of the application we
find that the applicant is a member of the Armed
Forces (Army) . Accordingly, Under Section 2 of the
Administrative Tribunals Act, 1985, this
Tribunal has no jurisdiction to entertain this
application. The application is therefore

dismissed for want of jurisdiction.

2
C.M.
9/10/91

A.M.

Sd/-

V.C.

Sd/-

// True copy //

A.C.S.

M.P.

Section Officer
Central Administrative Tribunal
Circuit Bench
LUCKNOW